INDIA'S DIPLOMATIC REPRESENTATIVES IN MOROCCO AND JORDAN

131 SHRI B.V. ABDULLA KOYA: SHRI S. A. KHAJA MOHI-DEEN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Indian Ambassador in Morocco and Indian Charged' Affaires n Jordan, who had been called back by the Government of India after the Rabat episode, have since been sent back to those countries; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) The Indian Ambassador in Morocco who had been called back by the Government of India, has resumed his post in Rabat on June 17, 1970. The Indian Charged' Affaires in Jordan is also going to be in position soon.

(b) Does not arise.

KuTTADi AND PAMBA IRRIGATION PRO-JECTS IN KERALA

239. SHRI B. V. ABDULLA KOYA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Government of Kerala have urged the Union Gov ernment for additional assistance to Kerala for Kuttiadi and Pamba irrigation projects; and

(b) if so, the reaction of the Government of India thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir.

(b) The total costs of these projects as now reported show very large in creases over what was indicated last year. The State Government have been requested to examine in detail the reasons for such high increases and finalise any changes needed in their construction phasing in consul tation with Central Engineers, before the matter could be considered further.

Refugees from East Pakistan

240. SHRI D. D. PURI:

SHRI RAJENDRA PRATAP SINHA:

SHRI ARJUN ARORA: SHRI NIREN GHOSH: DR. K. MATHEW

to Ouestions

KURIAN: SHRI B. N. MANDAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of. refugees that have crossed over to India from East Pakistan since the beginning of the year;

(b) whether Government have ascertained the causes of this continuing influx of refugees from East Pakistan;

(c) if so, what steps, if any, Government have taken to persuade Pakistan to refrain from creating conditions necessitating the migration of minorities from East Pakistan to India; and

(d) whether Government propose to raise the question of inflax of refugees from Pakistan at the United Nations?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) 1,45,595 refugees have crossed over to India from East Pakistan during period 1. 1. 70 to 17. 7. 70.

(b) Yes, Sir.

(c) The Government of India have drawn the attention of the Government of Pakistan to the Nehru-Liaq-uat Pact of 1950 which required them inter alia to guarantee to their minorities full freedom and equality of rights, and have urged them to take effective measures to assure the security of life, property and honour of their minorities and to punish the persons causing harassment to the member of the minority community in Pakistan and thus to restore confidence amongst them, so that further illegal migration of the minority community does not take place.

(b) No, Sir.